

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	ABA	101317/2019	Vishnu Kesar Adhikari And 4 Others Vs State R.C.F Police Station	Bhomesh R Bellam
2	ABA	101698/2019	Moinmoeed Khan And 7 Others Vs State Santacruz Police Station	Mahendra Pratap Singh
3	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	Ganesh Iyer
STATEMENT US 313 CR.P.C.				
4	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
EVIDENCE PART HEARD				
5	POCSO SPL CASE	100514/2017	The State of Khar Police Station Vs Motiram Damodar Kale	
(Main Matter REMAND APPL POCSO/0100798/2017)				
6	POCSO SPL CASE	100537/2017	The State Nehru Nagar Police Station Vs Kamalkishor Kundanlal Balotia	
EVIDENCE				
7	POCSO SPL CASE	100022/2017	DADAR POLICE STATION. Vs RAMA JAGANNATH CHAURSIYA	
8	POCSO SPL CASE	100432/2019	The State of Maharashtra - Dharavi Police Station Vs Virendrakumar Rampratap Paswan	PP
CHARGE				
9	POCSO SPL CASE	100468/2017	The State Kurla Railway Police Station Vs Mohsin Allauddin Chougule	

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10	POCSO SPL CASE	1000258/2018	The State of Nagpada Police Station Vs Asif Hazrat Sab Shaikh	z
<u>REPLY/SAY</u>				
11	POCSO SPL CASE	1000408/2018	State Khar Police Station Vs Chintu @ Hussain Ashfak Hasan Shali	PP
12	POCSO SPL CASE	1000638/2018	The State of Trombay Police Station Vs Yousuf Noor Khan	PP
13	POCSO SPL CASE	100667/2018	The State of Vakola Police Station Vs Anand Periyarwami Arjun	PP
14	M A IN ABA	100584/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>APPEARANCE</u>				
15	POCSO SPL CASE	100235/2018	The State of Navghar Police Station Vs Nikhil Arvind jaygude	
(Main Matter REMAND APPL POCSO/0100193/2018)				
16	POCSO SPL CASE	100667/2019	The State of Maharashtra - Parksite Police Station Vs Sachin Anant Shama	PP
17	POCSO SPL CASE	100669/2019	The State of Maharashtra - Byculla Police Station Vs Ibrahim Noormohammad Mansuri	PP
18	POCSO SPL CASE	100692/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Rahul Devraj Khandekar	PP
19	REMAND APPL POCSO	100392/2020	STATE GOVERNMENT - Kalachowki Police Station Vs Tejas Ashok Sawant	SPP Adv.

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20	REMAND APPL POCSO	100393/2020	STATE GOVERNMENT - Bhoiwada Police Station Vs Nitesh Prabhakar Pawar	SPP Adv.
21	CRI BAIL APPLN	101772/2020	Mujahid Taufiqueb Ahmed Shaikh - Applicant. Vs State - State -Bhandup Police Station - Respondent.	
22	CRI M A	101112/2020	Rahul Ramu Pille in BA 368/2020- Applicant. Vs State - Chembur Police Station - Respondent.	Anil Y. Bansode.
<u>SETTELMENT</u>				
23	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeep R Karnik
